

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO - 1049

ANSWERED ON - 24/07/2026

PASSPORT APPLICATION FEES

1049. DR. M K VISHNU PRASAD

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government has revised the passport application fee during the last five years and if so, the details thereof along with the reasons for such revision;

(b) the total revenue generated from passport application fees during the last five years, year-wise along with the details of its utilisation for strengthening the passport and consular services;

(c) the number of passport applications received, passports issued and rejected during the last five years, year-wise; and

(d)the steps taken or proposed to be taken by the Government to make passport services more affordable, faster and accessible, particularly for students, senior citizens and first-time applicants?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a)The fee for all passport and passport-related services prescribed under Schedule IV of the Passports Rules, 1980 has been revised vide Gazette Notification G.S.R. No. 516(E) dated 25.06.2026, with effect from 1 July 2026. A copy of the Gazette notification having revised fee is enclosed as Annexure-I.

Passport fees are revised from time to time after a comprehensive review of the cost of providing passport and related services, operational requirements, and service delivery improvements. Earlier, passport fees have been revised in 1971, 1980, 1993, 2002, 2012, and now in 2026. A number of initiatives have been taken for improvement of passport services including implementation of upgraded

Passport Seva Programme (PSP) Version 2.0 and e-Passports which has enhanced the quality, security and efficiency of passport services, while increasing the cost of service delivery. Combined with these expenses and the inflation in the cost of all the components of issuance of passports and providing passport services in last 14 years since the last revision of passport fees was undertaken in 2012, this increase in passport fees was unavoidable.

(b) The total revenue generated from passport application fees during last five years (from 2021-22 to 2025-26) is Rs. 16,767.55 crores.

(c) As per the available records, the applications received, passports issued and applications rejected during last five years from 2021 to 2025 are 6,81,81,433; 6,50,70,353 and 8,794 respectively.

(d) The Government has undertaken several initiatives to make passport services affordable, faster and more accessible by expansion of the Passport Seva network through Passport Seva Kendras (PSKs) and Post Office Passport Seva Kendras (POPSKs), end-to-end online application and appointment

system, and the 'Anywhere Passport' facility. These initiatives inter-alia helpful for students as well, as they can submit passport applications at their place of study or native place. Also Mobile Passport Seva Vans are deployed, to educational institutions and remote areas allowing them to submit applications at their closest place. Senior citizens are provided priority tokens at PSKs and additional care in submission of passport applications. Besides a 10% concession on fresh passport fees are also given to senior citizens for fresh passport. The upgraded PSP Version 2.0 also provides AI-enabled citizen assistance, DigiLocker integration, automated document validation and multilingual National Call Centre support, making passport services more convenient, particularly for first-time applicants.

MINISTRY OF EXTERNAL AFFAIRS

NOTIFICATION

New Delhi, dated the 20th June, 2026.

G.S.R. 516(E).— In exercise of the powers conferred by section 24 of the Passports Act, 1967(15 of 1967), the Central Government hereby makes the following rules further to amend the Passports Rules, 1980, namely:—

1. (1) These rules may be called the Passports (Amendment) Rules, 2026.

(2) They shall come into force with effect from the 1st day of July, 2026.

2. For Schedule IV to the Passports Rules, 1980, the following Schedule shall be substituted, namely:—

‘SCHEDULE IV

(See rule 8)

**Schedule of fees payable in respect of applications for
passport and travel documents**

Sl. No.	Particulars of application	Scale of fees			
		Normal Fee		<i>Tatkaal</i> fee (inclusive of normal fee)	
		India	Abroad	India	Abroad
		Rs.	\$	Rs.	\$
(1)	(2)	(3)	(4)	(5)	(6)
I. PASSPORT—					
(a) Applicants (18 years of age and above / Minors aged between 15 to 18 years, if applied under this category) :					
1.	For an ordinary fresh passport or reissue of passport containing 36 pages	2500	125	5000	250
2.	For an ordinary fresh passport or reissue of passport containing 60 pages	3500	175	6000	300
3.	For an ordinary passport in lieu of lost or damaged passport containing 36 pages	5000	250	7500	375

4.	For an ordinary passport in lieu of lost or damaged passport containing 60 pages	6000	300	8500	425
(b) Minor Applicants (below 18 years of age) :					
5.	For an ordinary fresh passport or reissue of passport containing 36 pages	1750	90	4250	215
6.	For an ordinary passport in lieu of lost or damaged passport containing 36 pages	4250	215	6750	340
II. SPECIAL TRAVEL DOCUMENT—					
7.	Emergency Certificate	NA	15	NA	NA
8.	Certificate of Identity	1000	50	NA	NA
III. MISCELLANEOUS SERVICES—					
9.	Issue of Police Clearance Certificate or Surrender Certificate or Global Entry Program verification or any	750	40	NA	NA

	other Miscellaneous certificates based on the passport				
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Note:

- 1. “NA” means “not applicable”.**
- 2. The validity of passports issued under serial number I(a) shall not exceed ten years, and the validity of passports issued under serial number I(b) shall be for five years or until the applicant attains the age of 18 years, whichever is earlier.**
- 3. There shall be a discount of ten per cent. in passport fee for fresh applications (and not for re-issue) in respect of minors up to the age of 8 years and senior citizens (persons above the age of 60 years).’.**

[No. 401/01/20/2025]

B.S. MUBARAK, Jt. Secy. and Chief Passport Officer

Note.— The Passport Rules, 1980 were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide notification number G.S.R. 691(E), dated the 11th December, 1980 and last amended vide notification number G.S.R. 156 (E), dated the 24th February, 2025.
